

IN THE HIGH COURT OF ORISSA,
CUTTACK

Realisation of Court Fees received towards
NOT READY Certified Copy Applications

Date : 31.12.2025

SL. No.	Name of Applicant	C.A.No.	Date of Application	Case No.	Court Fee	Notified amount to be paid	Type	Reject Status
1	S. D. JENA	106614/2025	31.12.2025	WP (C) /20251/2025	10		C	
2	C. R. NAYAK	106616/2025	31.12.2025	WP (C) /37027/2025	10		C	
3	M. MOHANTY	106618/2025	31.12.2025	CMP/2110/2025	10		C	
4	S. SAMAL	106645/2025	31.12.2025	WP (C) /37497/2025	10		C	
5	S DASH	106646/2025	31.12.2025	WP (C) /25894/2024	10		C	
6	P K NAYAK	106648/2025	31.12.2025	WP (C) /27325/2023	10		C	
7	S DASH	106649/2025	31.12.2025	WP (C) /30969/2023	10		C	
8	S DASH	106650/2025	31.12.2025	WP (C) /30974/2023	10		C	
9	S DASH	106651/2025	31.12.2025	WP (C) /30977/2023	10		C	
10	S DASH	106652/2025	31.12.2025	WP (C) /31468/2023	10		C	
11	S DASH	106653/2025	31.12.2025	WP (C) /31471/2023	10		C	
12	S DASH	106654/2025	31.12.2025	WP (C) /31476/2023	10		C	
13	S DASH	106655/2025	31.12.2025	WP (C) /32208/2023	10		C	
14	S DASH	106656/2025	31.12.2025	WP (C) /32199/2023	10		C	
15	S DASH	106657/2025	31.12.2025	WP (C) /32201/2023	10		C	
16	S DASH	106659/2025	31.12.2025	WP (C) /32205/2023	10		C	
17	D SAMAL	106662/2025	31.12.2025	ABLAPL/13197/2017	7		U	
18	Y DAS	106663/2025	31.12.2025	WP (C) /979/2021	10		U	
19	S GUPTA	106664/2025	31.12.2025	WP (C) /24440/2019	10		U	
20	P K BEHERA	106665/2025	31.12.2025	ABLAPL/14906/2025	10		U	
21	P K NAYAK	106666/2025	31.12.2025	WA/181/2025	10		U	
22	S K NAYAK	106667/2025	31.12.2025	BLAPL/9735/2025	10		U	
23	J P KAR	106668/2025	31.12.2025	ABLAPL/14993/2025	10		U	
24	R SAMAL	106670/2025	31.12.2025	ABLAPL/14799/2025	10		U	
25	P K PAL	106671/2025	31.12.2025	ABLAPL/14976/2025	10		U	
26	P K PAL	106672/2025	31.12.2025	ABLAPL/14987/2025	10		U	
27	P K BEHERA	106673/2025	31.12.2025	WP (C) /27234/2024	10		U	
				Total	267			

NIC

